



**NOTIFICATION No. 86 / 2020**

**I**

The Government in G.O.Ms.No.214, Home(Cts.III) Department, dated 28.05.2020, have issued orders for the constitution of District Munsif Courts at Kumarapalayam and Sendamangalam in Namakkal District and also issued orders in G.O.Ms.No.215, Home(Cts.III) Department, dated 28.05.2020, for the constitution of Judicial Magistrate Courts at Kumarapalayam and Sendamangalam in Namakkal District.

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<b><i>S.NO (1)</i></b>	<b><i>Name and Designation (2)</i></b> <i>Tvl.</i>	<b><i>Transferred and Posted as (3)</i></b>
1	K.Sakthivel-I, Judicial Magistrate I, Jayamkondam.	District Munsif, Kumarapalayam, in the newly sanctioned Court.
2	S.Sapna, Additional District Munsif, Tiruchengode.	Judicial Magistrate, Kumarapalayam, in the newly sanctioned Court.
3	P.K.Dhamayanthi, District Munsif, Palladam.	District Munsif, Sendamangalam, in the newly sanctioned Court.
4	R.Hariharan, II Additional District Munsif, Erode.	Judicial Magistrate, Sendamangalam, in the newly sanctioned Court.

**II**

Tmt. V.Vijayalakshmi, Additional District Munsif, Sankarankovil, is transferred and posted as Judicial Magistrate V, Tirunelveli, in the existing vacancy.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED:15.07.2020.**

**Sd/-C.Kumarappan**  
**REGISTRAR GENERAL**

(5.2)